

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter not
filed,
for further orders,

h
16/3

Regd.

DT. 17.3.04

The learned counsel

Sh. Trilochan Das today enters
his appearance for R-5. The
learned counsel for R-1 to R-3
and R-5 prays for time to
file counter. Prayer allowed.
Time granted till 28.4.04
for counter.

REGISTRAR

Counter not filed

order to 28.04.04

h
22-4

Counter not filed
for further orders

h
4/8

Regd.

Order dated 15-02-2005

On the prayer of Mr. D.P. Shalasant,
Ld. Counsel for the applicant, admitted
to 04.03.2005:

Member G

Vice-Chairman

Order dated 04.03.2005

On the prayer of Mr. D.P. Shalasant,
Ld. Counsel for the applicant, admitted to

14.03.2005

Member G

Vice-Chairman

Order dated- 16/3/05

Heard Mr. D. P. Shalasant, Ld.
Counsel for the applicant and Mr.
B. Dash, Ld. Additional Standing Counsel.

By filing a memo, dated 16/3/05,
Mr. Shalasant seeks to withdraw the
O.A. to seek appropriate remedy at
appropriate forum.

Having heard him prayer is
granted. Accordingly O.A. is disposed of
as withdrawn.

Member (J)

Vice-Chairman